

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR B.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).1665/2007

EHSON BEG & ANR. Petitioner(s)

VERSUS

MOHD.YASEEN BEG & ORS. Respondent(s)
(With prayer for interim relief and office report)

Date: 13/11/2007 This Petition was called on for hearing today.

For Petitioner(s)
Mr. P.K. Jain,Adv.

For Respondent(s)
Ms. Vibha Datta Makhija,Adv.

UPON hearing counsel the Court made the following
ORDER

Respondent no. 1 has filed counter affidavit.

In spite of the order of last chance, petitioners have not filed application for deleting the name of respondent no. 2.

Hence, place the matter before the Hon'ble Judge in Chambers with an office report for default of the petitioners.

(M.P. Bhadran)
Registrar